

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF PRINCE VITRIFIED PRIVATE LIMITED**

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                                                                                                                                                      |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                                                              | Prince Vitified Private Limited                                                                                                                                                                                                                                      |
| 2.                   | Date of incorporation of corporate debtor                                                                                             | 27 <sup>th</sup> February, 2010                                                                                                                                                                                                                                      |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                                                   | Registrar of Companies, Ahmedabad, India                                                                                                                                                                                                                             |
| 4.                   | Corporate Identity No./Limited Liability Identification No. of corporate debtor                                                       | U26933GJ2010PTC059723                                                                                                                                                                                                                                                |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | Survey No. 141 Matel Road, Vill. Dhuva Tal Wankaner Gujarat- 363622                                                                                                                                                                                                  |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                           | 8 <sup>th</sup> March, 2021 (Order has been uploaded on NCLT website on: 10 <sup>th</sup> March, 2021)                                                                                                                                                               |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | 4 <sup>th</sup> September, 2021                                                                                                                                                                                                                                      |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Name – Akhilkumar Amrutlal Thakkar<br>Reg No - IBBI/IPA-001/IP-P01392/2018-19/12159                                                                                                                                                                                  |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | Reg. Add – B-2 Sanskar Residency, Sattar Taluka Society, Near Labh Complex, Income Tax, Ashram road, Ahmedabad-380014.<br>Email: <a href="mailto:akhilthakkar@gmail.com">akhilthakkar@gmail.com</a>                                                                  |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | Address- B-2 Sanskar Residency, Sattar taluka Society, Near Labh Complex, Income Tax, Ashram road, Ahmedabad-380014.<br>Email: <a href="mailto:cirp.prince@gmail.com">cirp.prince@gmail.com</a> , <a href="mailto:akhilthakkar@gmail.com">akhilthakkar@gmail.com</a> |
| 11.                  | Last date for submission of claims                                                                                                    | 22 <sup>nd</sup> March, 2021                                                                                                                                                                                                                                         |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | NOT YET KNOWN                                                                                                                                                                                                                                                        |
| 13.                  | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | NOT APPLICABLE                                                                                                                                                                                                                                                       |
| 14.                  | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | (a) <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>(b) NOT APPLICABLE                                                                                                                                                        |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. Prince Vitified Private Limited on 8<sup>th</sup> March, 2021 (Order Received date: - 10<sup>th</sup> March, 2021)

The creditors of M/s. Prince Vitified Private Limited (In CIRP) are hereby called upon to submit their claims with proof on or before 22<sup>nd</sup> March, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [Not Applicable] in Form CA

Submission of false or misleading proofs of claim shall attract penalties.

Date: 11<sup>th</sup> March, 2021  
Place: Ahmedabad-Gujarat



*Akhil Thakkar*  
Akhilkumar Amrutlal Thakkar  
Interim Resolution Professional  
Reg No- IBBI/IPA-001/IP-P01392/2018-19/12159